BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(B) No.542/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Navbharti Builders (India -Versus- Registrar of Companies,		
Under Section		252 (3)		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LETTERS)			
13	SURENDRA S	INGH, ADVOCATE	Appellant company	5. Singh (Adv) 24-10-2017
				24-10-2017

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice on the Registrar of Companies, Bihar for filing detail paragraphwise reply within 30 days. Petitioner is to file affidavit of service within 7 days.

List on 05/12/2017 for hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)